

tral Study-Team once again to the State to review the situation afresh. The expenditure limit for April, 1988 to July, 1988 should be fixed at Rs. 497.86 crores, and for November 1987 to March, 1988 the amount of Rs. 89 crores due to the State Government should be sanctioned immediately by the Centre.

[English]

- (II) **Need to ensure that teachers selected for Navodaya Schools had no political affiliation.**

SHRI IRAMA RAI(Kasargod): Opening of Navodaya Schools under New Education Policy is hailed by all sections of people with progressive outlook. At least some of the brilliant children of rural areas belonging to economically and socially backward families are provided an opportunity to come up in life. While selecting teachers for these schools, those who have no political affiliations should only be selected. Since the Government is spending crores of rupees on this project, I request the Central Government to give proper attention in the selection of teachers after proper screening, so that the money on this project is properly utilized.

- (III) **Hospitals Sun by the Dandakaranya Authority.**

SHRI K. PRADHANI (Nowrangpur): Dandakaranya Project started the rehabilitation work of refugees from East Pakistan in 1962 and is now at winding up stage both in Orissa and Madhya Pradesh areas today. In Koraput and Bastar District the Dandakaranya Authority established a large number of hospitals in the project area and Malkangiri, Umerkote, Maithili and Kondagan had very good hospitals with good equipment and staff which were much superior to any district hospital of the States. The people of these areas, both refugees and local have enjoyed the services of these hospitals for

about 25 years and now the government is going to handover these hospitals to State Governments concerned. There is lot of difference between the standards of these hospitals and the local hospitals and therefore the people of this area have repeatedly requested the Government of India not to transfer these hospitals to States, as proposed on 1.4.88, Government of India is willing to pay the maintenance cost of these hospitals for next five years. The people of this area apprehend that as soon as these hospitals are handed over to State Governments the standard of these hospitals. Will go down.

I, therefore, request the Union Government to allow the hospitals to function independently under the supervision of one senior most Medical Officer as a drawing and disbursing officer for all the hospitals in the project area to maintain the existing standard of these hospitals at least for another five years before these are handed over to State Governments concerned.

12.12 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

[Translation]

- (iv) **Need to give financial assistance to Bihar for road repairs in Purnea district**

SHRIMATI MADHUREE SINGH (Purnea): Mr. Speaker, Sir, I want to raise the following matter under Rule 377:-

My constituency Purnea is the oldest district of Bihar. But even after 40 years Independence, this district has remained backward in many respects. The recent floods have nullified whatever progress the district had made, particularly, in respect of roads, which are badly affected. The Central Government is well aware of the flood situ-

[Shrimati Madhuree Singh]

ation in North Bihar. Our Hon. Prime Minister visited the area unmindful of the numerous odds that he faced enroute to take stock of the situation. The people of that area are grateful to him for this gesture. This has boosted his image among the masses. The situation in that area was bad enough before but this flood has made it worse. I think that unless the Central Government does not give assistance, it will not be possible to repair the roads in the district.

Therefore, I request the Central Government to give full financial assistance to Bihar for repair of roads in Purnea district, so that there is smooth flow of traffic.

[English]

(v) Need to start Vayudoot service to and from Gazipur in Uttar Pradesh

SHRI ZAINUL BASHER (Gazipur): Gazipur in U.P. was proposed to be connected by Vayudoot service at the initial stage of the launching of Vayudoot operations in the country. The airfield at Gazipur was remodelled and the construction work has been completed, but the Vayudoot service has not yet been started.

Vayudoot service has been introduced primarily for providing air traffic to the backward areas. Gazipur is centrally located in the backward region of Eastern U.P. The people from the districts of Gazipur, Balia and Azamgarh in U.P. and the districts of Rohtas and Bhojpur in Bihar will be greatly benefited by this service. The announcement of introducing Vayudoot service was made more than 5 years ago. The people are still awaiting the introduction of Vayudoot service at Ghazipur.

I request the Minister of Civil Aviation to take immediate steps for introducing

Vayudoot service at Ghazipur for which, Understand, the air-field is ready.

(vi) Need to give financial assistance to Jammu and Kashmir for construction of bridge on 'Aik Nallah'

SHRI JANAK RAJ GUPTA (Jammu): The residents of village Arnia and other border villages on that side in Teli Bishnah, District Jammu J&K State, are facing great inconvenience & difficulties as there is no bridge on 'Aik Nallah' Near Arnia Village. There was a 'Bailey Bridge' on that Nallah near that village previously but now that has also been removed.

I would like to urge upon the Ministry of Defence, Government of India, to provide sufficient funds for the construction of a bridge on that 'Aik Nallah' so that the people of that area should not be put to any inconvenience.

12.14 hrs. _____

TAMIL NADU BUDGET, 1988-89 DEMANDS FOR GRANTS AND ACCOUNT 1988-89 SUPPLEMENTARY DEMANDS FOR GRANTS (TAMIL NADU) 1987-88

[English]

MR. DEPUTY SPEAKER: The House now shall take up general discussion on the Budget for the State of Tamil Nadu for 1988-89.

The House will also take up discussion and voting on the Demands for Grants on Account in respect of the Budget for the State of Tamil Nadu for 1988-89.

In addition, the House will also take up discussion and voting on the Supplementary